

- SI. No. Name of Distributorships
28. Parel Investment and Trading Co. Pvt. Ltd., Raipur
 29. Parel Investment and Trading Co. Pvt. Ltd., Bhilai
 30. Parel Investment and Trading Co. Pvt. Ltd., Rajnandgaon
 31. Parel Investment and Trading Co. Pvt. Ltd., Bilaspur
 32. Parel Investment and Trading Co. Pvt. Ltd., Jagdalpur
 33. Parel Investment and Trading Co. Pvt. Ltd., Durg
 34. Johar Enterprises, Jepur
 35. Johar Enterprises, Katni
 36. Mahakoshal Gasoline Enterprises, Aahalpur
 37. Nahar Allid Agencies, Chhindwara
 38. Nahar Allied Agencies, Seoni
 39. B. S. and Services Pvt. Limited, Bhopal
 40. Phoenix Distributors Pvt. Limited, Bhopal
 41. Barhanpur Gas Supply Company, Barhanpur
 42. Toprani Gas Agency, Dewas
 43. Dhar Gas Company, Dhar
 44. Indore Gas Company, Indore
 45. Super Sales Corporation, Indore
 46. Jabalpur Gas Company, Jabalpur
 47. The Natural Gas Co. Pvt. Limited, Jabalpur
 48. Ratlam Gas Company, Ratlam
 49. Phoenix Distributors Pvt. Limited, Sagar
 50. The Natural Gas Co. Pvt. Limited, Ujjain
 51. Atul Udyog Bhavan, Vidisha
 52. Parel Investment and Trading Co. Pvt. Limited, Raipur (Sub-agent)
 53. Sunil General Stores, Bhopal (sub-agent)

- SI. No. Name of Distributorships
54. Mascharam Kotumal, Bairagarh (Sub-agent)
 55. Mehmood Hussain M. Sajad Hussain Sehore (sub-agent)
 56. Bharat Gas Service, Mhow (sub-agent)
 57. Khandwa Gas Company, Khandwa (sub-agent)

Sale of Petroleum Products in Black market in Madhya Pradesh

4303. SHRI DILEEP SINGH BHURIA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether it is a fact that diesel, petrol, kerosene and other petroleum products in Madhya Pradesh are being adulterated and sold in the black market; and

(b) if so, the steps taken by Government in the matter?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) No widespread incidences of adulteration or blackmarketing of petroleum products in Madhya Pradesh has come to Government's notice but some stray cases of such malpractices in the State have been reported.

(b) The State Governments including the Government of Madhya Pradesh, have been advised to regulate the supply of petroleum products in the best possible manner. They have been advised to take effective steps to curb malpractices like blackmarketing, hoarding etc. which are usually experienced in the time of shortages. The State Governments have also been advised to take action under law against those indulging in adulteration of petroleum products. The oil companies have been instructed to tighten up the supervision over their retail

outlets (petrol pumps) and to suspend supplies to those dealers against whom there is a *prima-facie* case of malpractices to be followed by termination of dealership.

कोयले के कुल निक्षेप

4304. श्री सत्यनारायण जाटिया : क्या ऊर्जा और कोयला मंत्रा: यह बताने की कृपा करेंगे कि :

(क) देश में कोयले के कुल निक्षेप क्या हैं ; और

(ख) देश की आवश्यकताओं को पूरा करने के लिये कोयले के निक्षेप कब तक पर्याप्त होंगे ?

ऊर्जा मंत्रालय में राज्य मंत्री (श्री चिन्म महाजन) : (क) कोयला भण्डारों के नवीनतम निर्धारण के अनुसार 0.5 मीटर तथा उससे अधिक मोटाई के सीमों में तथा 600 मीटर की गहराई तक के कोयला भण्डारों की मात्रा 83,600 मिलियन टन है ।

(ख) ईंधन नीति समिति ने वर्ष 1974 में प्रस्तुत अपनी रिपोर्ट में आशय मन दिया, य. कि अब तक जिन भण्डारों का वर्गीकरण किया जा चुका है वह लगभग 250 वर्षों तक चलेंगे । फिर भी कोयला सीमों की खोज लगातार चलने वाली प्रक्रिया है और कोयले के अतिरिक्त भण्डारों की खोज की जा रही है ।

Scourings in Banks of Subarnarekha created havoc

4305. SHRI CHINTAMANI JENA: Will the Minister of IRRIGATION be pleased to state:

(a) whether the Union Government are aware of the fact that the large scale scourings in both the banks of Subarnarekha river created havoc and many hundreds of people have been rendered homeless in the portion in Orissa State;

(b) if so, the action taken so far or proposed to be taken to prevent such scourings;

(c) whether the State Government of Orissa have asked the Centre for any financial help for taking measures; and

(d) if so, Centre's reaction on it?

THE MINISTER OF IRRIGATION (SHRI KEDAR PANDEY): (a) The Government of Orissa has reported that scouring takes place on both banks

of the Subarnarekha river, but that it is not a fact that many hundreds of people have been rendered homeless in this area of the State.

(b) The State Government has completed anti-erosion works at 13 locations and work is proposed to be taken up at 10 other locations.

(c) and (d). The State Government of Orissa has not asked the Central Government for financial help specifically for such anti-erosion works.

मुगलसराय में यू० बल फिलिंग स्टेशन स्थापित करना

4306. श्री जैगुभल बशर : क्या पेट्रोलियम तथा रसायन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या हिन्दुस्तान पेट्रोलियम कारपोरेशन मुगलसराय में एक 'दू बेल फिलिंग' स्टेशन स्थापित करने के बारे में एक प्रस्ताव पर विचार कर रही है ;

(ख) यदि हां, तो क्या भारतीय तेल निगम इस प्रयोजन हेतु मुगलसराय में अपनी भूमि का एक भाग देने के लिए तैयार है ; और

(ग) इस सम्बन्ध में क्या कार्यवाही की जा रही है और इस 'फिलिंग स्टेशन' के कब स्थापित किये जाने की सम्भावना है ।

पेट्रोलियम, रसायन और उर्वरक मंत्री (श्री बीरेन्द्र पाटिल) : (क) जी, नहीं ।

(ख) प्रश्न नहीं उठता ।

(ग) प्रश्न नहीं उठता ।

ताप बिजली घर, श्रीवर

4307. श्री जैनुल बशर : क्या ऊर्जा और कोयला मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि उत्तर प्रदेश में श्रीपरा के स्थान पर 1000 मेगावाट वाले एक ताप बिजली घर की स्थापना के लिए जापान से एक प्रस्ताव प्राप्त हुआ है ;

(ख) यदि हां, तो नत्संबंधी व्यौरा क्या है ; -

(ग) क्या सरकार ने इस प्रस्ताव को स्वीकार कर लिया है ; और

(घ) यदि नहीं, तो उमके क्या कारण है ?